

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5763
ANSWERED ON:02.05.2013
FIXATION OF CEILING PRICES FOR IMPORTED FORMULATIONS
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Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Organisation of Pharmaceutical Producers of India has asked the Government to fix the ceiling prices separately for imported formulations because making the same drugs outside the country is more costly; and

(b) if so, the details thereof and the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

(a) & (b) The Organisation of Pharmaceutical Producers of India (OPPI) had given the following suggestions/inputs on draft National Pharmaceutical Pricing Policy 2011 (NPPP-2011):

"Import products have different cost-structure and are not comparable to locally manufactured drugs, consequently, imported formulations included in National List of Essential Medicines-2011 (NLEM)-2011) should be placed in a separate category and a separate ceiling price should be fixed for them."

These suggestions of OPPI were placed before the Group of Ministers(GoM). Based on the recommendations of GoM, National Pharmaceutical Pricing Policy 2012 (NPPP-2012) was formulated and placed before the Cabinet. The Cabinet considered NPPP-2012 in its meeting held on 22.11.2012 and based on the approval of the Cabinet the NPPP-2012 was notified on 7.12.2012.